

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO. 51/2015
IN
CP NO. 14/59/2015
RT No.59/2016**

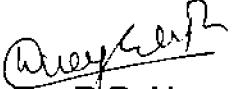
Ashish Chopra ...Petitioner
Versus.
M/s Anant Tools Pvt. Ltd. & Ors. ...Respondents

Present:- Mr.Rajinder Mahajan, Advocate for Petitioner.
Mr. B.S. Sangha and Mr. Amit Vinayak, Advocates
for respondents.

Mr. B.S. Sangha, Advocate seeks time to file Power of Attorney and the resolution of the Board of Directors authorising him to appear on behalf of respondents. Mr. Sangha submits that he is lateral associate of Mr. Hemant Sharma, Advocate who had earlier been appearing in this case. The pleadings in the case are already complete.

The matter be listed for arguments for 09.03.2017 along with CP No. 127 (ND)/2015 / RT No. 11/2016.

The matter be submitted to the Hon'ble President, NCLT, New Delhi that the instant petition has been listed for arguments for 09.03.2017 along with the connected CP No. 127 (ND)/ 2015 / RT No. 11/2016 and that efforts would be made to dispose of the case as expeditiously as possible.


(Justice R.P. Nagrath)
Member (Judicial)

February 09, 2017

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